

Case :- PUBLIC INTEREST LITIGATION (PIL) No. - 819 of 2020

Petitioner :- Saurabh Tiwari

Respondent :- State of U.P.

Counsel for Petitioner :- In Person

Counsel for Respondent :- C.S.C.

Hon'ble Pritinker Diwaker,J.

Hon'ble Pradeep Kumar Srivastava,J.

Sri Saurabh Tiwari, petitioner-in-person and Sri S Ali Murtaza, learned AGA for the State.

Sri Vikas Chandra Tripathi, Additional Superintendent of Police, Varanasi, is present in the Court.

Learned State Counsel submits that he would be filing latest progress report during the course of the day. He, however, has informed this Court that despite best efforts made by the police, missing person could not be traced and, therefore, now the State Government has decided to handover this matter to the CBCID for further investigation and request to this effect has already been made to the Director General, CBCID by the State Government, vide its letter dated 29.10.2020.

List this case on 5.1.2021. On the said date, State Counsel to file latest investigation report done by the CBCID.

Personal appearance of any police officer is not required at that stage.

Order Date :- 4.11.2020

RKK/-